

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH; CUTTACK

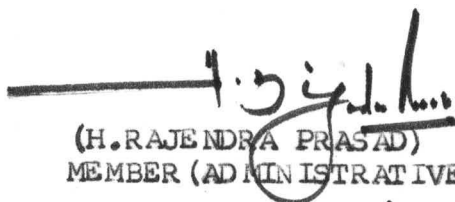
Original Application No. 393 of 1993

DATE OF DECISION: AUGUST 27, 1993

Kanakalata Mohanty ... Applicant
-Versus-
Union of India & others ... Respondents

(For Instructions)

1. Whether it be referred to the reporters or not? *no*
2. Whether it be circulated to all Benches of the Central Administrative Tribunals or not? *no*


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

27 AUG 93


(K. P. ACHARYA)
VICE-CHAIRMAN

CENTRAL ADMINISTRATIVE TRIBUNAL
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Kanakalata Mohanty ... Applicant

Versus

Union of India & Others ... Respondents

For the Applicant ... M/s. D.R.Pattanayak,
C.R.Kar, K.C.Pradhan,
B.K.Mishra, Advocates

For the Respondents ... Mr.Ashok Misra Senior St.
Counsel (Central).

C O R A M:

THE HONOURABLE MR. K.P.ACHARYA, VICE-CHAIRMAN
AND
THE HON'BLE MR.H.RAJENDRA PRASAD, MEMBER (ADMN.)

J U D G M E N T

K.P.ACHARYA, V.C.

After hearing Mr.D.R.Pattanayak learned counsel appearing for the Petitioner and Mr.Ashok Misra learned Senior Standing Counsel (Central), it is directed that the Petitioner Smt. Kanakalata Mohanty would be at liberty to file an application for appointment to the post of Extra Departmental Branch Post Master, Arisandh_a Branch Post Office and her case may be considered alongwith others.and whoever is found to be suitable according to rules,letter of appointment be issued in his/her favour.

2. Thus, the application is accordingly disposed of.No costs.


MEMBER (ADMINISTRATIVE)

27 AUG 93

Central Admn.Tribunal,
Cuttack Bench, K.Mohanty/27.8.93.


27.8.93
VICE-CHAIRMAN